GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION LOK SABHA UNSTARRED QUESTION NO.: 862

(To be answered on the 4th December 2025)

KRISHI UDAN FLIGHTS FOR TAMIL NADU

862. SHRI THARANIVENTHAN M S

Will the Minister of CIVIL AVIATION नागर विमानन मंत्री be pleased to state:-

- (a) the total number of Krishi UDAN flights operational during the last three years, State-wise, particularly for Tamil Nadu;
- (b) the volume and types of perishable agricultural produce transported under the scheme along with the number of farmers benefitted; (c) whether the Government has evaluated the impact of the scheme on farmers' income, market access and reduction of post-harvest losses and if so, the details thereof;
- (d) the steps taken by the Government to increase awareness and participation of small and marginal farmers in the scheme; and (e) the measures implemented to integrate Krishi UDAN with other logistics, cold-chain infrastructure and e-marketing platforms to ensure timely delivery of agricultural products?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION नागर विमानन मंत्रातय में राज्य मंत्री

(Shri Murlidhar Mohol)

(a) The Krishi UDAN Scheme aims to ensure seamless, cost-effective, time bound, air transportation and associated logistics for all Agri-produce originating especially from the Northeast, hilly and tribal regions of the country. The Scheme covers 58 airports in the country, primarily focusing on 25 airports in the North Eastern, Hilly and Tribal region, besides 33 airports in other regions/areas.

With the repeal of the Air Corporation Act in March 1994, the Indian aviation sector has been deregulated. Consequently, the decision to operate on any route rests solely with the airlines, based on the route's economic viability and other relevant commercial considerations.

(b) The Perishable Tonnage (Lakh MT) handled in Tamil Nadu are as under:

FY	Domestic	Intern	national Tota
2022-23	3 0.04	0.26	0.30
2023-24	4 0.05	0.29	0.34
2024-25	5 0.07	0.28	0.35

- (c) No such study has been undertaken
- (d) & (e) The Krishi Udan is a convergence scheme of various initiatives by eight Ministries/Departments, namely the Ministry of Civil Aviation, the Department of Agriculture & Farmers' Welfare, Department of Animal Husbandry and Dairying, Department of Fisheries, Ministry of Food Processing Industries, Department of Commerce, Ministry of Tribal Affairs and Ministry of Development of North-Eastern. In order to facilitate and incentivise movement of agri-produce by air transportation, waiver of Landing charges and parking charges is provided for Indian freighters and P2C (Passenger-to-Cargo) Aircraft by the Airports Authority of India (AAI) and the Ministry of Defence at selected airports under the Krishi Udan Scheme. In addition, Route Navigation Facility Charges (RNFC) and Terminal Navigational Landing Charges (TNLC) are waived at the selected AAI airports.
